

**GOVERNMENT OF INDIA
TRIBAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:4181
ANSWERED ON:20.04.2015
PROMOTING LIVELIHOOD OF TRIBALS
Biju Shri Parayamparanbil Kuttappan

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) the estimated number of tribal population in the country, State/UT-wise;
- (b) the steps taken by the Government to promote their livelihood and proper rehabilitation;
- (c) whether the Government has taken any measures to bring those tribal people in proper employment for which they are capable to perform; and
- (d) if so, the details thereof and if not, the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRI MANSUKHBHAI DHANJIBHAI VASAVA)

(a): As per Census 2011, the State/UT-wise population of Scheduled Tribes is at Annexure.

(b), (c) & (d): The Ministry of Tribal Affairs under its Special Area Programme of Special Central Assistance to Tribal Sub-Plan (SCA to TSP) and other Central sector / Centrally Sponsored schemes provides funds as an additive to the State Plan for economic development of tribals in the States covering skill development and employment-cum-income generation activities. During the current financial year, the Ministry has impressed upon the State Governments for promotion of need based integrated livelihood initiatives and skill upgradation of tribals to get them respectable jobs such as:

Diversified crops, horticulture, dairy development with State cooperative, backyard poultry, fisheries, apiculture, sericulture etc. with proper market linkages.

Financing under line department schemes like milk cooperatives.

Marketable traditional skill like painting, handlooms, handicrafts, artisans, skilled employment and other arts & crafts.

Entrepreneurship.

Modern skills: solar cell assembly and electrician, mobile phone repair etc. with appropriate placements.

Eco tourism in tribal areas.

Skills for women: Computer training, hospitality, paramedics, ayurvedic and tribal medicines & medical practices, etc.

In addition, the Scheduled Tribes and Other Traditional Forest Dwellers (Recognition of Forest Rights) Act, 2006 and Right to Fair Compensation and Transparency in Land Acquisition, Rehabilitation and Resettlement Act, 2013 have been enacted.

The Ministry of Tribal Affairs implements the following schemes/programmes to facilitate tribals to get employment:

(i) The Ministry of Tribal Affairs supports a scheme Coaching for Scheduled Tribes for coaching the disadvantaged ST candidates in quality coaching institutions to enable them to appear in competitive examinations and succeed in obtaining an appropriate job in civil services/public sector.

(ii) Vocational Training in Tribal Areas.

(iii) Scheme of Mechanism for Marketing of Minor Forest Produce (MFP) through Minimum Support Price (MSP) and Development of Value Chain for MFP.

(iv) Scheme of Institutional Support for Development & Marketing of Tribal Products/ Produce.

(v) Schemes implemented by National Scheduled Tribes Finance and Development Corporation (NSTFDC) for self-employment of Scheduled Tribes by providing concessional financial assistance to individual or group of STs for undertaking income generation

activities.

(vi) Activities undertaken by Tribal Cooperative Marketing Development Federation of India Limited (TRIFED) for imparting skill development and capacity building training to tribals, Minor Forest Produce (MFP) gatherers and tribal artisans.

(vii) Scholarship schemes for professional education for STs facilitating them to get employed.

Besides these, Government has also taken other steps to provide employment to tribal population. Some of the major initiatives are enlisted below:-

(i) Mahatma Gandhi National Rural Employment Guarantee Act, 2005 guaranteeing 150 days wage employment to ST households living in forest area who have got pattas under the Forest Right Act, 2006.

(ii) National Rural Livelihood Mission (NRLM) which aims at creating efficient and effective institutional platforms of the rural poor enabling them to increase household income through sustainable livelihood enhancements and improved access to financial services.

(iii) Bharat Rural Livelihood Foundation (BRLF) to facilitate and upscale civil society action in partnership with Government for transforming livelihoods and lives of rural households, with an emphasis on women, particularly in the Central Indian Tribal Region.